

(J.H.C. Sch. 1-7)

From:

**Sunil Kumar Singh No. 1,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

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File No. XXII(6)/1/2021-22/ Apptt.

Letter No. \_\_\_\_\_/ Apptt.

Dated: \_\_\_\_\_

To,

1. Sri Janardan Singh, District & Addl. Sessions Judge, Bokaro
2. Sri Rajeev Ranjan, District & Addl. Sessions Judge, Bokaro
3. Sri Ghulam Haidar, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against Women, Bokaro (Bermo at Tenughat)
4. Sri Rama Kant Mishra, District & Addl. Sessions Judge, Chaibasa
5. Sri Dinesh Rai, District & Addl. Sessions Judge-cum-Spl. Judge, ACB, Chaibasa
6. Sri Shyam Nandan Tiwary, District & Addl. Sessions Judge, Chaibasa
7. Sri Ashutosh Dubey, District & Addl. Sessions Judge, Chatra
8. Sri Sujit Kumar Singh, District & Addl. Sessions Judge, Chatra
9. Sri Srish Dutta Tripathi, District & Addl. Sessions Judge, Chatra
10. Sri Santosh Kumar No.2, District & Addl. Sessions Judge, Daltonganj
11. Sri Anand Prakash, District & Addl. Sessions Judge, Daltonganj
12. Sri Amresh Kumar, District & Addl. Sessions Judge, Daltonganj
13. Sri Anil Kumar Mishra No. 2, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Deoghar
14. Sri Sanjay Kumar Choudhary, District & Addl. Sessions Judge, Deoghar
15. Smt. Kalpana Hazarika, District & Addl. Sessions Judge, Deoghar
16. Sri Sanjeev Bhatia, District & Addl. Sessions Judge, Deoghar
17. Sri Arvind Kumar Pandey, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad
18. Sri Rajeev Kumar Sinha, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad
19. Sri Syed Saleem Fatmi, District & Addl. Sessions Judge, Dhanbad
20. Sri Uttam Anand, District & Addl. Sessions Judge, Dhanbad
21. Md. Taufiqul Hasan, District & Addl. Sessions Judge-cum-Spl. Judge, ACB, Dumka
22. Sri Pawan Kumar No. II, District & Addl. Sessions Judge, Dumka
23. Sri Laxman Prasad, District & Addl. Sessions Judge, Dumka
24. Sri Shambhu Lal Shaw, District & Addl. Sessions Judge, Garhwa
25. Sri Manoj Chandra Jha, District & Addl. Sessions Judge, Garhwa
26. Sri Sarad Kumar Tripathi, District & Addl. Sessions Judge, Garhwa
27. Sri Kumar Dinesh, District & Addl. Sessions Judge, Giridih
28. Sri Dhruv Chandra Mishra, District & Addl. Sessions Judge, Giridih
29. Sri Vinod Kumar Singh, District & Addl. Sessions Judge, Giridih
30. Sri Anil Kumar No. 2, District & Addl. Sessions Judge, Giridih

31. Sri Shiv Pal Singh, District & Addl. Sessions Judge, Godda
32. Sri Yogesh Chandra Verma, District & Addl. Sessions Judge, Godda
33. Ms. Asha Devi Bhatt, District & Addl. Sessions Judge, Godda
34. Sri Surya Bhushan Ojha, District & Addl. Sessions Judge, Gumla
35. Sri Kanwal Jeet Chopra, District & Addl. Sessions Judge, Gumla
36. Sri Ashok Kumar No. 2, District & Addl. Sessions Judge-cum-Presiding Officer, MVACTION, Hazaribagh
37. Sri Ramesh Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh
38. Sri Kaushal Kishor Jha No. 2, District & Addl. Session Judge, Hazaribagh
39. Sri Sanjay Kumar Singh No. 1, District & Addl. Sessions Judge, Hazaribagh
40. Sri Amit Shekhar, District & Addl. Sessions Judge-cum-Spl. Judge, ACB, Hazaribagh
41. Sri Ajit Kumar Singh, District & Addl. Sessions Judge, Jamshedpur
42. Sri Anuj Kumar No. I, District & Addl. Sessions Judge, Jamshedpur
43. Sri Shesh Nath Singh, District & Addl. Sessions Judge, Jamshedpur
44. Sri Prabhakar Singh, District & Addl. Sessions Judge, Jamshedpur
45. Sri Onkar Nath Choudhary, District & Addl. Sessions Judge, Jamshedpur
46. Sri Kamal Kumar Srivastava, District & Addl. Sessions Judge, Jamtara
47. Sri Devesh Kumar Tripathi, District & Addl. Sessions Judge, Jamtara
48. Sri Rajesh Kumar No. 1, District & Addl. Sessions Judge, Khunti
49. Sri Rama Shanker Singh, District & Addl. Sessions Judge, Koderma
50. Sri Sanjay Kumar Singh No. 2, District & Addl. Sessions Judge, Koderma
51. Sri Rasikesh Kumar, District & Addl. Sessions Judge, Latehar
52. Sri Anil Kumar Pandey, District & Addl. Sessions Judge, Latehar
53. Sri Amit Kumar, District & Addl. Sessions Judge, Latehar
54. Sri Gopal Pandey, District & Addl. Sessions Judge, Lohardaga
55. Sri Arvind Kumar No. 2, District & Addl. Sessions Judge, Lohardaga
56. Sri Ramesh Kumar Srivastava, District & Addl. Sessions Judge, Pakur
57. Sri Sanjay Pratap, District & Addl. Sessions Judge, Ramgarh
58. Sri Om Prakash, District & Addl. Sessions Judge, Ramgarh
59. Sri Rajni Kant Pathak, District & Addl. Sessions Judge, Ramgarh
60. Sri Sudhanshu Kumar Shashi, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
61. Sri Martand Pratap Mishra, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
62. Sri Surendra Nath Mishra, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
63. Sri Prakash Jha, Addl. Judicial Commissioner-cum-Spl. Judge, Anti Corruption Bureau, Ranchi
64. Sri Braj Kishore Pandey No. 2, Addl. Judicial Commissioner, Ranchi
65. Sri Shahzad Mohammad Shahzad, Addl. Judicial Commissioner, Ranchi

66. Sri Kamlesh Kumar Shukla, District & Addl. Sessions Judge, Sahebganj
67. Sri Sanjay Kumar Dubey, District & Addl. Sessions Judge, Sahebganj  
(Rajmahal)
68. Sri Dhananjay Kumar, District & Addl. Sessions Judge, Saraikela
69. Sri Madhuresh Kumar Verma, District & Addl. Sessions Judge, Simdega

Sub: - Nomination to attend the "Webinar on Refresher Training Programme for District & Addl. Sessions Judge in Criminal Matter with CIS Training" (R-01) on 17<sup>th</sup> & 18<sup>th</sup> April, 2021 from 10.30 A.M. to 5.00 P.M.

Sir / Madam,

Enclosing herewith a copy of letter No. 344/JAJ dated 07.04.2021 of the Director, Judicial Academy Jharkhand, Ranchi on the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the "Webinar on Refresher Training Programme for District & Addl. Sessions Judge in Criminal Matter with CIS Training" (R-01) on 17<sup>th</sup> & 18<sup>th</sup> April, 2021 from 10.30 A.M. to 5.00 P.M.

You are, therefore, directed to attend the aforesaid Webinar as per the direction given in the enclosed letter.


Accordingly, you are accorded necessary permission to attend the aforesaid Webinar.

Yours sincerely,  
Sd/- Sunil Kumar Singh No.1  
Registrar (Administration)

Memo No. 1874 /Apptt.

Dated, Ranchi, the 12/04/2021

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 344/JAJ dated 07.04.2021 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
Registrar (Administration)